

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) Yes, Sir.

(b) No decision has yet been taken and details have not yet been finalised.

**Assistance for Hydro-Power Generations in Madhya Pradesh**

5182. **DR. VASANT KUMAR PANDIT:** Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether the Madhya Pradesh State Government has urged increased Central assistance for three on-going projects of Hydro-power generations, viz., at Bansagar, Bargi and Bodhghat under the Narmada Valley Development Programme;

(b) whether the M.P. Government has reached creditable power utilisation record, but it suffered lack of new capacity;

(c) whether the Chief Minister of M.P. has demanded additional thermal capacity, if so, the details of State demand; and

(d) what financial assistance will be given during the current plan period and the overall projections of hydel and thermal power development in M.P. State?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) While Bodhghat is an approved and on-going project, the project report for the power portion of the Bansagar Inter-State Project has been submitted by the Government of Madhya Pradesh to the Central Electricity Authority only in the last week of June, 1980 and the project report for the power portion of Bargi Multi-purpose Project has not yet been submitted by the State Government. No specific request has been received for increased Central assistance for these 3 projects. The Central assistance for power development is included as a part of the overall Central assistance to the States' development plan and not for indivi-

dual power schemes.

(b) The Plant Load Factor (PLF) of thermal power plants in Madhya Pradesh compares favourably with the All-India PLF for the years 1977-78, 1978-79 and 1979-80. The total installed capacity in the State of Madhya Pradesh in utilities as on 31-3-1980 was 1545 MW. A capacity of 1380 MW is likely to be added from the on-going and sanctioned thermal schemes during the time-frame 1980-85. The State will also receive its share from 160 MW capacity Pench H.E. Project and the Korba Super Thermal Power Station. Project Reports for new schemes aggregating 4701.5 MW have been received from M.P. State/Electricity Board for clearance. These are in the various stages of techno-economic examination.

(c) In a recent communication, the Chief Minister of Madhya Pradesh requested for sanctioning Thermal Power Stations at Singrauli, Pench and Bistrampur in Madhya Pradesh. These project reports have already been received in the Central Electricity Authority and are in the process of techno-economic appraisal.

(d) An outlay of Rs. 22,103 lakhs has been approved for the power programme under the State's Annual Plan 1980-81. As stated earlier, the Central assistance to the State Government is given for the State's development plan as a whole. The five year plan 1980-85 has not yet been finalised.

**Closure of Government Undertakings due to power cut**

5183. **DR. VASANT KUMAR PANDIT:** Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Major Central Government Undertakings like Hindustan Machine Tools and Indian Telephone Industries and similar other public undertakings are facing closure due to total power cut on high tension;

(b) whether the recent power cuts on high tension power by various States have resulted in unemployment of labour throughout the country;

(c) if so, the approximate figure of the labour laid off, financial losses incurred and the expected duration of power shortage;

(d) whether the stoppage of power supply to public sector undertakings will cause heavy damage to machinery of steel and other plants; and

(e) what immediate steps have Government taken to prevent such loss of production, unemployment and damage experienced by public sector undertakings in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). As a result of the failure of monsoon during 1979 and due to low power availability from thermal power stations in the country, most of the States have been facing power shortage conditions. In order to meet power shortage conditions, the State Governments and Union Territories had imposed power cuts/restrictions on various categories of consumers. Priority was given to the agricultural consumers in the matter of power supply. Industries including public sector undertakings were subjected to varying degrees of power cuts in the various States. Although shortage of power does affect industrial production and may have also resulted in lay offs of labour, there is no machinery to assess the extent to which the said power cuts would have resulted in "lay offs" and "closures" of industries.

(d) With a view to ensure safety of human life as well as safety of plant and equipment against fluctuations in supply, the steel plants and some other plants have installed captive generating units to insulate their minimum essential load from grid disturbances/power failures.

(e) A number of measures have been and are being taken to improve power availability in the country. These measures include:

(i) Formation of task forces to evolve and implement Betterment Programmes and streamline maintenance management to maximise generation from the existing installed capacity in the Central sector. The State Government are also being assisted to similarly maximise generation from their installed capacity.

(ii) expediting commissioning of new generation capacity in the Central Sector and advising the States to take similar detailed project plans and monitoring systems. The construction of power projects in the country is also closely monitored and coordinated by the Central Electricity Authority and necessary timely assistance is being arranged from concerned sources for the commissioning of new units.

(iii) Monitoring of coal stocks at thermal power stations and ensuring availability of coal.

(iv) Transfer of power from surplus to deficit areas.

(v) arranging supply of spare parts from indigenous and foreign suppliers.

(vi) Additions of 19903 MW of new generating capacity is expected to be installed during the period 1980—85.

#### **Consumption of Electricity in Goa, Daman and Diu**

5184. SHRIMATI SANYOGITA RANE: Will the Minister of ENERGY AND COAL be pleased to state:

(a) What is the per capita consumption of electricity in the Union Territory of Goa, Daman and Diu and how does it compare with the All India figure as a whole;